NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 112-113 of 2020

IN THE MATTER OF:

Balmukh Goldjewel and Multitrading Pvt. Ltd. ...Appellant

Versus

Rakesh Rathi & Ors. ...Respondents

Present:

For Appellant: Mr. Akshay Sharma, Advocate

For Respondent: Mr. Yashvardhan and Ms. Bhavya Bhatia, Advocates for R-1

Mr. Apoorv Shukla, Ms. Ishita Farsaiya and Mr. Prabhleen Kaur, Advocates for R-3

O R D E R

18.02.2020 Due to paucity of time, this matter could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **17th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

R N/ n n/